

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA No.29/92.

Dt.of Order:

1. Md.Akbar Ali
2. N.Vidya Sagar
3. G.Jagan Mohan Rao
4. K.Jeevanandam

...Applicants

Vs.

1. Chief Personnel Officer, S.C.Railway, Secunderabad.
2. Divisional Railway Manager (P) (BG),
S.C.Railway, Secunderabad.
3. General Manager, S.C.Railway, Secunderabad.
4. Railway Board, Rep. by its Secretary, New Delhi.

...Respondents

Counsel for the Applicants : Shri V.Rama Rao

Counsel for the Respondents : Shri

CORAM:

THE HON'BLE SHRI R.BALASUBRAMANIAN : MEMBER (A)

THE HON'BLE SHRI C.J.ROY : MEMBER (J)

(Orders of the Division Bench passed by
Hon'ble Shri C.J.ROY, Member (J)).

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This case has come-up for admission hearing as well
as for interim relief on 14-1-92 and the case was reserved
for orders.

2. We have examined the case. There is also an M.A.
60/92 in this O.A. seeking permission to file single O.A.
All the four applicants are similarly placed and hence we
allow the M.A.

3. As regard the O.A. the applicants required an interim
relief that they should be allowed to continue as Jr.Typists
and the selection process announced vide impugned order dt.

9-12-91 should be stayed. We do not consider it necessary. Original Application is however admitted and six weeks notice is given to the Respondents. The Respondents are directed to file the counter with a copy to the learned counsel for the applicants, who will be at liberty to file the rejoinder if any. The case may then be placed before the Registrar.

R.Balasubramanian

(R.BALASUBRAMANIAN)
Member (A)

Chatty
(C.J.ROY)
Member (J)

Dated: 20th January, 1992.

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